

**FACTUAL REPORT**  
**BY**  
**JOINT COMMITTEE**  
**IN**  
**APPLICATION NO. 75/2021 (CZ)**  
**SMT. GEETA LAXMI MEENA**  
**V/S**  
**STATE OF MADHYA PRADESH & ORS.**

## Joint Committee Report

**Ref: Inspection of the joint committee dated 27/10/2021 as per the order of Hon'ble NGT in case of OA 75/2021 (CZ) Smt. Geeta Laxmi Meena v/s State of Madhya Pradesh &Ors.**

Hon'ble NGT in reference to original application 75/2021 (CZ) Smt. Geeta Laxmi Meena v/s State of Madhya Pradesh &Ors. vide order dated 28/09/2021 has given following instructions:

1. *Issue raised in this application is illegal sand mining being carried out in the village Chhipaner & Chouraskhedhi, Tehsil Nasrullganj of District Sehore by means of tractors, dumpers & trollies along side of the River Narmada during night hours, mining through means of pandubbies and causing damage to the environment.*
2. *We deem it just and proper to call a report on the matter in issue, in present Original Application, from a Joint Committee consisting of:-*
  - (i) *Collector, Sehore (M.P.)*
  - (ii) *District Mining Officer, Sehore (M.P.)*
  - (iii) *A representative of Madhya Pradesh Pollution Control Board*
  - (iv) *A representative of Central Pollution Control Board.*
6. *The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.*
7. *The Collector, Sehore is directed to ensure that the compliance of guidelines of the Sustainable Sand Mining Management Guidelines, 2016 & The Enforcement and Monitoring Guidelines for Sand Mining, 2020 and also to ensure that there shall not be any illegal mining and/or any illegal transportation of the sand mining from Itarsipata, Sehore connecting roads.*

In compliance to the above order, the joint committee consisting of following officials of the concerned departments visited the Village Chhipaner and Chouraskhedhi, Tehsil Nasrullaganj, District Sehore on 27/10/2021:

1. Shri Chandra Mohan Thakur (IAS), Collector and District Magistrate, Sehore
2. Shri Rajendra Parmar, Mining Officer, Sehore

3. Shri Brajesh Sharma, Regional Officer, MPPCB, Bhopal
4. Shri Anoop Chaturvedi, Scientist B, CPCB, RD Bhopal

Along with the joint committee Shri Dinesh Singh Tomar, Sub-Divisional Magistrate, Nasrullaganj, Ms. Paulomi C. Patil, SSA, CPCB, Shri Santosh Suryavanshi, Mining Inspector and Shri Adarsh Malviya, Assistant Engineer (C), MPPCB Bhopal were also present during the inspection.

During the joint committee visit, the geographical location, photographs and other relevant information related to the petition were collected and are incorporated in the report. The observations recorded during the joint inspection are presented as follows:

1. GPS location of the ghat near Chhipaner and Chouraskhedi on River Narmada has been recorded using a mobile-based GPS application. The google map of the site and photographs taken during the inspection are enclosed herewith. (**Annexure-1**)
2. River Narmada flows from east to west direction and continuous flow of water in the river was observed during inspection.
3. Committee visited the village Chhipaner & Chouraskhedi, these villages are located on the right bank of River Narmada and sufficient flow of water is observed in the river during visit. The geographical coordinates of Chhipaner are 22.57964°N, 77.1509°E and Chouraskhedi are 22.58419°N, 77.1702°E and marked on google map.
4. Small pacca ghat is constructed on the right bank of river Narmada at the Village Chhipaner. The width of the river at the said location is approximately 500 m.
5. Committee observed that there is no sand stock available naturally on the right bank of the River Narmada especially along the bank of village Chouraskhedi and Village Chhipaner. The river Narmada is flowing with water filled up to the boundary of right bank.
6. District Mining officer, Sehore informed that no sand mining leases are allotted on the right side bank of river Narmada in village Chhipaner & Chouraskhedi Tehsil Nasrullaganj District Sehore.
7. No tractors, dumpers, trollies, pandubbies and sand excavation are observed in the right bank of river during the visit. The left bank of the river falls under the jurisdiction of District Harda.

8. Committee observed some small heaps of sand collected on the right bank of village Chhipaner & Chouraskhedi. District Mining Department informed the committee that the sand is brought from the left bank of the river manually and ferried to the right bank of the river using small boats by the locals of the nearby villages, stocked there in the form of small heaps and transported thereafter.
9. During inspection no illegal sand mining and illegal transportation of sand was observed by the committee, also no visible impact on the course of the river has been observed by the committee near Village Chhipaner & Chouraskhedi.
10. Committee visited the area on the right bank of river Narmada near Village Chhipaner & Chouraskhedi and no stock of sand was found.

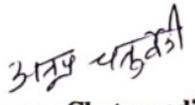
**Action taken:**

11. As per the records of District Mining Office, following actions have been taken by the department to check the illegal transportation of sand in this area:
  - i. In last two years, 92 cases of illegal transportation were registered in village Chhipaner, Choraskhedi and Ranipur and a sum of Rs. 3689000/- were collected as a penalty.
  - ii. In last two years, 09 cases of illegal sand stocking were registered in village Gopalpur, Chhipaner, Choraskhedi and Ranipura. 5915 cum. of sand was seized, imposing a penalty of Rs. 1,53,87,500/- on the defaulters of which Rs. 1,00,000/- has been recovered.
  - iii. During the joint inspection of SDM, Nasrullaganj and District Mining Officer illegal sand stock of 1250 cum. was seized on dated 01.08.2020.
  - iv. During inspection dated 04.11.2020 at two different locations on Hoshangabad to Budhni route, 300 cum. of sand was seized.
  - v. At village Chhipaner, a temporary bridge has been demolished twice which was being used for illegal mining.
12. In reference to Hon'ble NGT order dated 28.09.2021, District Collector, Sehore issued order no 2822 dated 11/10/2021 for the installation of two check posts at Village Chhipaner & Chouraskhedi to check / to prevent illegal transportation of sand. (**Annexure-2**)
13. To prevent the four wheeler movement from the village Chhipaner Ghat, metal barricading has been installed by the District Administration.

**Recommendations:**

1. Warning boards intimating the penalty for illegal mining and transportation of sand should be placed by the Mining Department at Village Chhipaner & Chouraskhedi.
2. The mining department should ensure the compliance of sustainable sand mining guidelines 2016 and Enforcement and Monitoring guidelines for sand mining 2020.
3. CCTV cameras should be installed at the check-posts.

  
(Rajendra Parmar)  
Mining Officer,  
Sehore

  
(Anoop Chaturvedi)  
Scientist B, CPCB,  
RD Bhopal

  
(Brajesh Sharma)  
Regional Officer,  
MPPCB, Bhopal

  
(Chandra Mohan Thakur, IAS)  
Collector and District  
Magistrate, Sehore

**Google Map of River Narmada at Village Chhipaner and Choraskhedi**



**Photographs of the inspection by the Joint Committee  
dated 27/10/2021**



**Joint Committee during inspection at Chhipaner Ghat**



**Bathing activity at Chhipaner Ghat**



Road connecting the right river bank to Chhipaner Ghat  
(Before barricading)



Metal Barricades installed at road connecting river bank to Chhipaner Ghat  
(After barricading)



Mining Officials night patrolling at Chhipaner Ghat



Joint committee visit at Choraskhedhi river bank

## कार्यालय कलेक्टर (खनिज) जिला सीहोर (म.प्र.)

कमांक / ~~2822~~ <sup>2827</sup> खनिज / 2021,  
प्रति,

सीहोर, दिनांक - 11.10.2021.

श्री संतोष सूर्यवंशी  
खनिज निरीक्षक  
जिला-सीहोर।

विषय:- नेशनल ग्रीन ट्रिब्यूनल जोन बैंच भोपाल का प्रकरण कं-75/2021(सीजेड) के संबंध में।  
संदर्भ:- नेशनल ग्रीन ट्रिब्यूनल जोन बैंच भोपाल द्वारा पारित आदेश दिनांक 28.09.2021।

उपरोक्त संदर्भित विषयान्तर्गत लेख है कि श्रीमति गीता लक्ष्मीण मीणा द्वारा नेशनल ग्रीन ट्रिब्यूनल जोन बैंच भोपाल के समक्ष ग्राम छिपानेर एवं चोरसाखेडी तह. नसरुल्लागंज में नर्मदा नदी से रेत के अवैध खनन के संबंध में शिकायत प्रस्तुत की गयी है। उक्त के संबंध में लेख है कि आप तत्काल उक्त दोनो स्थलों पर अस्थायी चौकी स्थापित करते हुए तहसीलदार नसरुल्लागंज, थाना प्रभारी गोपालपुर के साथ संयुक्त दल स्थापित करते हुए उक्त क्षेत्रों की प्रतिदिन जांच कर जांच प्रतिवेदन प्रतिदिन इस कार्यालय में प्रस्तुत करें।

कलेक्टर

जिला-सीहोर

पृ.कमांक / ~~2822~~ <sup>2827</sup> खनिज / 2021,  
प्रतिलिपि:-

सीहोर, दिनांक - 11.10.2021.

1. अनुविभागीय अधिकारी (पुलिस) अनुभाग नसरुल्लागंज की ओर भेजकर लेख है कि संबंधित थाना प्रभारी को जांच हेतु आदेशित करें।
2. अनुविभागीय अधिकारी (राजस्व) अनुभाग नसरुल्लागंज की ओर भेजकर लेख है कि संबंधित तहसीलदार को जांच हेतु आदेशित करें।
3. तहसीलदार तहसील नसरुल्लागंज की ओर भेजकर लेख है कि खनि निरीक्षक के साथ संयुक्त मौका निरीक्षण करें।
4. थाना प्रभारी थाना गोपालपुर की ओर भेजकर लेख है कि खनि निरीक्षक के साथ संयुक्त मौका निरीक्षण करें।
5. रेत ठेकेदार पावर मेक प्रोजेक्ट लिमि. की ओर सूचनार्थ प्रेषित।

कलेक्टर

जिला-सीहोर

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